



GOVERNMENT OF INDIA
MINISTRY OF FINANCE / DEPARTMENT OF REVENUE
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL
DIRECTORATE OF SYSTEMS
26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM,, CHENNAI- 600 034

C.No. IV/26/54/2018/Systems[S]

Date: 9.08.2019

ADVISORY NO. 26/2019 - ACES-GST INTEGRATION

Sub: ACES GST Integration- Advisory for Tax Payers to view Challan Details and capture CIN details in the ER Returns in respect of NEFT / RTGS payments- regarding.

Attention is invited to this Office letter C.No. IV/26/31/2018-Systems(S) dated 28.06.2019 and to the Board's Circular No. 1070/3/2019/2019-CX dated 24.06.2019 issued with regard to the revised procedure for making e-payment of Central Excise duty and Service Tax arrears through ICEGATE e-Payment portal, in NEFT /RTGS channel.

2. Challan details are now available on the Taxpayer's Dashboard under Menu -> E-Payment -> Track Challan. On clicking the CTIN, the Duty details and Payment details will be available to the Taxpayer. Under Payment details, CIN details are available.

3. This is to clarify that the proforma notified for Central Excise Return (ER1, etc.) and Service tax return (ST-3), the format of GAR-7 Challan Identification Number (CIN) is 20-digit with structure 7-digit BSR Code + 8 digit Date in dd/mm/yyyy form + 5 digit Sequence Number.

4. Whereas in the revised procedure of e-payment through ICEGATE e-payment portal through NEFT/RTGS channel, the Challan information furnished by RBI, although 20-digit, it varies slightly in structure i.e. 8 digit date in yyyy/mm/dd form + 7 digit BSR code + 5 digit sequence number.

5. The Taxpayers while filing Returns are hereby advised to capture the CIN details in the pattern, ie., 7 digit BSR code+ 8 digit Date in dd/mm/yyyy form + 5 digit Sequence Number as per the prescribed Returns proforma. For example, the CIN details available in the Taxpayer Dashboard, "20190731171745493923" has to be rearranged as "17174543107201993923"

6. In view of the references received from many field formations, this Advisory is issued along with step by step procedure (Annexure I) explaining the method of capturing the particulars displayed on the Taxpayer Portal (www.cbic-gst.gov.in) > E-Payment Challan Details, in a modified manner while filing the tax return.

7. All the advisories pertaining to ACES-GST Integration for Tax Officers/Tax Payers are available in www.cbic-gst.gov.in, Home → Training → CBIC GST APPLICATION Advisories and User Manuals → ACES Integration and under Home → Services Page.


(M. SRINIVAS) 9/8/19

PRINCIPAL ADDITIONAL DIRECTOR GENERAL

Enclosure: Annexure to Advisory 26 Dated 09.08.2019

To

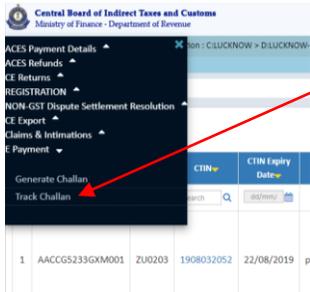
1. All the Pr. Chief Commissioner/ Chief Commissioners of GST Zones.
2. The Principal Director General, Systems & Data Management, New Delhi.
3. All the Pr. Commissioners / Commissioners of Central Tax.
4. All the ADGs of DG Systems, New Delhi, Bengaluru & Kolkata.
5. All ACL Admns of Commissionerate / Division.


(M. SRINIVAS) 9/8/19
PRINCIPAL ADDITIONAL DIRECTOR GENERAL

Taxpayers can now view the Challan Details (Duty Details and Payment Details) in their dashboard & CIN Details for ER Returns – pattern to be followed for NEFT/RTGS –offline payments

The procedure to view the Duty/Payment Details :

(1) After Login, On the Menu→E-Payment→Track Challan



(2) The following is displayed. Please click on **CTIN** →(hyperlink is provided) where Challan Status is **PAID**

Sl.No.	CTIN	CTIN Date	CTIN Expiry Date	Registration No.(CE/ST)	Name of Assessee	Challan Amount	Date of Payment	Challan Status
1	190702582	31-07-2019	15-08-2019	AAKFP0671NSD001	PARWATI CONSTRUCTION	1,61,556.00	31-07-2019	PAID
2	1907025736	31-07-2019	15-08-2019	AAEFK3858NST001	KRISHNA TAR PRODUCTS	40,656.00	31-07-2019	PAID

(3) **Duty Details** are displayed :

(Duty Heads/Accounting Code/Amount(In Rs.) columns would display)

Duty Heads	Accounting Code	Amount (In Rs.)
Construction of residential complex service	0334	1,41,556.00
Construction of residential complex service	1438	20,000.00
Total Amount Rs.		1,61,556.00
Total Challan Amount (In words) Rupees One Lakh Sixty One Thousand Five Hundred and Fifty Six Only		

[NEXT](#)

(4) In the above screen, Click on **Next** or **Payment Details** :

(Transaction Acknowledgement No./ CIN / CIN Date /Amount Collected/Bank/payment Mode and Payment Channel would display)

Transaction Acknowledgement No.	CIN	CIN Date	Amount Collected(Rs)	Bank	Payment Mode	Payment Channel
IG2073120190226577400784635498	20190731171745493923	31/07/2019 05:17:45	1,61,556.00	Reserve Bank of India	Offline	NEFT Bank Transfer

[PREVIOUS](#)

Please Note: At present for NEFT/RTGS –Offline payments the CIN is displayed in the “Payment Details” of the Taxpayer Dashboard as **“20190731171745493923”**

However, taxpayers while filing ER-1 Returns, under the “Challan Details” Section, have to enter the same CIN details in the following pattern

1 7 1 7 4 5 4 3 1 0 7 2 0 1 9 9 3 9 2 3

Form E.R.-1 Monthly return on excisable goods and availment of Cenvat credit

C.Ex. Reg No. AUCP8679MEM001
 GSTIN [Green field]
 Name of the Assessee [Green field]
 Return of excisable goods and availment of CENVAT credit for the Month/Quarter July 2019

Commissionerate CHENNAI-NORTH
 Division NUNGAMBAKKAM
 Range [Green field]
 Address GST Bhavan 25 M G Road Nungambakkam Nungambakkam Nungambakkam Chennai 25 Tamil Nadu 600034

Check for NIL Return
 Returns Paid CENVAT Other Payments **Challan Details** Declaration

SI No.	GSTR 7 Challan Identification Number (CIN)	Challan Date	BSR Code	Amount	Actions
No Data Found					

Buttons: Add, Previous, Save, Next

- 1). First 7 digits to be entered in place of BSR Code eg., 1717454
- 2). Next 8 digits the Date of Challan, to be entered in the **changed format** i.e. from YYYY-MM-DD to DD-MM-YYYY eg., from 20190731 to 31072019
- 3). Last 5 digit is the sequence no eg., 93923 remain as it is.

1 7 1 7 4 5 4 3 1 0 7 2 0 1 9 9 3 9 2 3

The above pattern may be followed while filing ER Returns for all (for all the NEFT/RTGS-Offline Payments).